

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Chief Justice's Secretariat)

Order No: 175

Dated: 19.05.2016

In partial modification of High Court Order No. 122 dated 07.05.2016, the following transfers and postings of ministerial staff of Subordinate Courts of Jammu Province are hereby made, in the interest of administration:

- 1) Shri Narayan Dass, Criminal Clerk/Senior Assistant, PDJ Court, Kishtwar under transfer as Head Assistant/Accountant upon his promotion to the Court of PDJ, Bhaderwah is posted as Accountant/Head Assistant in the Court of PDJ, Kishtwar against newly created post.
- 2) Shri Arjun Dass, Senior Assistant/Civil Clerk, Additional District & Sessions Court, Jammu under transfer upon his promotion as Accountant/Head Assistant to PDJ Court, Kishtwar is posted as Head Assistant/Accountant in the Court of PDJ, Bhaderwah vice Shri Sibti Raza Razvi.
- 3) Ms. Vinita Kotwal, Senior Assistant/Civil Clerk, Principal District & Sessions Court, Bhaderwah under transfer as Criminal Clerk/Senior Assistant to Principal District & Sessions Court, Ramban shall continue to work as Civil Clerk in the Court of PDJ, Bhaderwah.
- 4) Shri Sanjay Kumar, Nazir/Senior Assistant, Munsiff Court, Thatri under transfer to PDJ Court, Bhaderwah as Civil Clerk vice Ms. Vinita Kotwal is transferred and posted as Civil Clerk/Senior Assistant in the Court of Additional District & Sessions Judge, Doda vice Shri Abdul Qayoom Wani.
- 5) Shri Abdul Qayoom Wani, Civil Clerk/Senior Assistant, Additional District & Sessions Court, Doda is transferred and posted as Criminal Clerk/Senior Assistant in the Court of Principal District & Sessions Judge, Ramban vice Shri Kaka Ram.
- 6) Shri Mohan Lal, Criminal Clerk/Senior Assistant, Additional District & Sessions Court, Jammu under transfer as Civil Clerk/Senior Assistant to the Court of PDJ, Reasi is posted as Reader/Senior Assistant in the Court of Munsiff, R.S.Pura vice Ms. Archana Bhat.
- 7) Ms. Archana Bhat, Reader/Senior Assistant, Munsiff Court, R.S.Pura is transferred and posted as Civil Clerk/Senior Assistant in the Court of PDJ, Jammu vice Shri Ashok Kumar-III.
- 8) Shri Ashok Kumar-III, Senior Assistant/Civil Clerk, PDJ Court, Jammu is transferred and posted as such in the Court of PDJ, Reasi against available vacancy.

(By Order)

M. akhoun
19.5.2016.
(Mohammad Yousuf Akhoun)
Principal Secretary to
Hon'ble the Chief Justice

Dated: 19.05.2016

No.: 638-49/PSYS

Copy to:

1. Registrar General, High Court of J&K
2. Registrar Vigilance, High Court of J&K
.....for information.

- 3-7) Pr. District & Sessions Judge, Jammu//Reasi/ Bhaderwah/Kishtwar/Ramban.
- 8-9) Addl. District & Sessions Judge, Jammu//Doda.
- 10-11) Munsiff/JMIC, Thatri/R.S.Pura.
..... for information and necessary action.
- 12) In-charge N.I.C for uploading in High Court Web site.

W. Ahluwalia
19.5.2016.

Principal Secretary to
Hon'ble the Chief Justice

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